

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th November, 2022

No.HC.VII-127/2009/ **10780** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Vincent Lalrokima, an Officer in Grade-II of the Mizoram Judicial Service, presently posted as Senior Civil Judge-cum- Chief Judicial Magistrate, Lunglei District, as Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl in his Grade Pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Smti Gracy L. Bawitlung transferred on promotion.

Shri Lalrokima will hand over charge of his Court and Office to the District and Sessions Judge, Lunglei Judicial District and join his new assignment on 29.11.2022.

No.HC.VII-127/2009/ **10781** /A. Smti Gracy L. Bawitlung, Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl is relieved from the post of Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl in order to enable her to join her new assignment after handing over of charge to the Registrar, Gauhati High Court, Aizawl Bench, Aizawl on 29.11. 2022.

By Order,
Sd/- Gautam Baruah,
REGISTRAR GENERAL

Memo No.HC.VII-127/2009/ **10782 -10795** /A.

Dated 18.11.2022

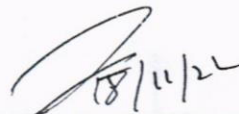
Copy to:-

1. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl
2. The Accountant General, Mizoram, Aizawl
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. He is requested to inform the concerned Officers accordingly
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

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5. The District and Sessions Judge, Aizawl Judicial District, Aizawl
6. The District and Sessions Judge, Lunglei Judicial District, Lunglei
7. The District and Sessions Judge, Champhai Judicial District, Champhai
8. Smti Gracy L. Bawitlung, Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl
9. Shri Vincent Lalrokima, Senior Civil Judge-cum- Chief Judicial Magistrate, Lunglei Judicial District
10. The Chief Controller of Accounts & Treasuries, Govt. of Mizoram, Aizawl
11. The Controller, Printing & Stationeries, Govt. of Mizoram, Aizawl for publication in the Mizoram Gazette
12. The Private Secretary to Hon'ble Mr. Justice/Mrs. Justice _____, Gauhati High Court, Guwahati
13. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court Website.
14. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Vigilance)/Registrar (Estt.), Gauhati High Court, Guwahati.



REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI